

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 4

IA-3545/ND/2021 (IB)-2844/(ND)/2019

IN THE MATTER OF:

Continuous Dyeing & Printing Mills Va.	...	Applicant
Bhavika Apparels Pvt Ltd	...	Respondent

Order under Section 9 of IBC.

Order delivered on 13.08.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Mani bhushan Sinha, Adv.
For the Respondent :

ORDER

IA No. 3545/ND/2021:

This is an application filed under Section 60(5) by the Corporate Debtor seeking to reject the main IB-2844/ND/2019. Learned Counsel for the Operational Creditor states that pleadings in the main IB is complete and matter is listed for final hearing on 19.08.2021. In view of the same, the decision in the IB application will be decided after hearing. In view of the same, this application is rejected and dismissed.

**Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)**

**Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**